

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(IB)-508(PB)/2017

IN THE MATTER OF:

ELHPL Private Limited

.... APPLICANT / PETITIONER

SECTION:

Under Section 10 of Insolvency & Bankruptcy Code, 2016

Order delivered on 02.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):- Dr. U.K. Chaudhary, Senior Advocate with Mr.
Niraj Kumar, Mr. Aditya Dewan and Mr.
Himanshu, Advocates

For the Respondent(s):- Mr. Nayan Agrawal, Advocate for ICICI Bank

ORDER

Due to paucity of time, the matter could not be taken up for hearing.
List for arguments on 09.02.2018.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(DEEPA KRISHAN)
HON'BLE MEMBER